



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO
Complex, Lodhi road, New Delhi 110 003.

Dated: 25.08.2026

NOTICE

Please take notice that on account of leave of Hon'ble Officiating Chairperson **item Nos. 1 to 6, 8 to 32** listed in the Daily Cause List of **Court of Chairperson on 27.08.2026** will not be taken up. The next dates of hearing for these matters will be notified later.

Furthermore, the matters listed as **Fresh Case at item No. 7** in the Daily Cause List will now be taken up by the **Court –IV at 10:30 AM.**

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar